

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
STARRED QUESTION NO. *163
ANSWERED ON 27TH JULY, 2017

AHMEDABAD-VADODARA EXPRESSWAY

*163. SHRI VINOD LAKHAMASHI CHAVDA:
SHRI DEVUSINH CHAUHAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of funds invested in the construction of Ahmedabad-Vadodara expressway;
- (b) the amount of investment recovered so far by way of toll;
- (c) whether the amount invested on construction of said expressway is being recovered in terms of vehicles or years;
- (d) if so, the details thereof and if not, the criteria/norms adopted for the purpose; and
- (e) whether the construction of said expressway is fully completed and if not, the reasons for charging toll fee by the company?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 163 ANSWERED ON 27THJULY, 2017 ASKED BY SHRI VINOD LAKHAMASHI CHAVDA AND SHRI DEVUSINH CHAUHAN REGARDING 'AHMEDABAD-VADODARA EXPRESSWAY'

(a) to (d) The Ahmedabad - Vadodara Expressway was completed in 2004 at a civil construction cost of Rs 572.11 Cr. An amount of Rs. 479.02 crore as user fee was collected from 2004 to 2012.

In 2011, the project was awarded as a combined project, comprising Six Laning of Ahmedabad- Vadodara section of NH-8 and improvement of Ahmedabad - Vadodara Expressway(NE- 1) on DBFOT (Toll) basis. Appointed date was fixed on 01.01.2013 and construction work was completed in 2015. The concession period of the project is 25 years i.e. up to 31.12.2037.

As per provisions of the Concession Agreement, the user fee is collected by the Concessionaire from Appointed date i.e. 01.01.2013. The Concessionaire has collected user fee amounting to Rs. 798.32 crore from 01.01.2013 to 31.01.2017.

Further, in accordance with the provisions of the Concession Agreement, the Concessionaire is to pay premium to NHAI @ Rs. 309.60 Cr per annum with annual increase of 5% as compared to the immediately preceding year.

As per the data submitted by the Concessionaire, they have incurred an expenditure of Rs. 4670 Cr on developing both the stretches, and have paid Rs. 717.39 Cr to NHAI as premium, from 01.01.2013 to 31.12.2016. NHAI has approved part deferment of premium from 2014-15 onwards as per extant policy .

(e) The construction work of Ahmedabad- Vadodara Expressway was completed in 2004 and user fee collected up to 2012. Afterwards user fee for combined project of Ahmedabad- Vadodara Expressway and Six laning of Ahmedabad- Vadodara section of NH-8 is collected as per the provision of concession agreement which would continue up to 31.12.2037.
